

MR. SPEAKER: You have exceeded your time

...(Interruptions)

[Translation]

SHRI VIRENDRA KUMAR SINGH: This should be enquired into.

MR. SPEAKER: you have taken more time. Your time is over.

SHRI VIRENDRA KUMAR SINGH: Sir, I am concluding. But I want that it should be got investigated by C.B.I. and the deserving people should get the benefit of additional allotments. That is my submission.

SHRI S. BANGARAPPA (Shimoga): Mr. Speaker, Sir, in Karnataka, in my constituency, there is one big steel plant called Vishveswarayya Iron and Steel Limited (VISL). This has been established long back, about one hundred years back, by the ex-Diwan of ex-State of Mysore, Vishveswarayya, famous engineer and statesman. The present position of shareholding of the VISL is about 34 per cent of the total shares are held by the State Government. Sixty-six per cent of the shares are held by the Steel Authority of India (SAIL). Now the State Government is prepared to transfer 34 per cent of the shares to SAIL. SAIL, in principle, have also agreed to take the shares of 34 per cent because the production of steel has gone down considerably. As has been done to upgrade the Steel Plants in Durgapur and Salem, upgrading of the VISL is also required. Therefore, what I am bringing to the notice of the Government is that for revamping of VISL, an estimated amount of Rs. 700 crore is required. SAIL is ready to invest and take over the 34 per cent of the shares held by the State Government. They have got money at their disposal. The State Government is also ready to transfer the shares to SAIL. The Chief Minister has made a categorical statement to this effect.

Therefore, through you, I am urging the Government to consider this and give a direction to SAIL to take over, not as a subsidiary, as has been done now, but to take over the entire company. Let the SAIL run the whole show and then bring up a factory called VISL on par with the Steel Plants in Salem, Durgapur, etc. Thank you. ...(Interruptions)

MR. SPEAKER: I am coming to one by one. Do not waste time

...(Interruptions)

SHRI NITISH BHARADWAJ (Jamshedpur): I would like to draw your attention to a serious matter which concerns the security of this country.

We all know that America is propagating CTBT by taking initiative in the nuclear non-proliferation of arms and trying to stop the spread of arms in this world. But

at the same time, there are also reports that China is supplying missiles to Pakistan and America is also supplying arms, ammunition and weapons to Pakistan.

Mr. Speaker, Sir, there is a report in the newspaper with the picture where we can see the Pakistan Prime Minister receiving the arms shipment. This is the second consignment. The first consignment has already come. The third one comes in November and the fourth one by the year end. On the one hand, America is talking like Mother Teresa and on the other hand, their behaviour is like Adnan Kashoggi. What are they trying to prove? If they want to be very idealistic, they have to lose their billions of dollars worth of business in arms deals.

[Translation]

India should lodge a protest in the United Nations, in the Security Council, about U.S. behaviour.

Secondly, India should also ask Washington:

[English]

How should we take these supplies? Should we take this as a support to military activities of Pakistan?

[Translation]

Last year, Doordarshan entered into a contract with CNN. It has been stipulated in that contract that CNN would project India's point of view to world media. Sir, this is very important. Once in the past, when the western media did not carry the speech of late Shri Krishna Menon, Pandit Jawahar Lal Nehru had expressed regret over it. All I want to say is that Doordarshan should project India's point of view to the world media through the channel of CNN.

[English]

MR. SPEAKER: Shri Sat Mahajan.

SHRI BHAKTA CHARAN DAS (Kalahandi): Sir, I have given a notice.

MR. SPEAKER: Shri Das, I have not called you. Please sit down

...(Interruptions)

MR. SPEAKER: Some hon. Members will get chance in Zero Hour, some hon. Members, will get chance under Rule 377 and some others will get an opportunity to put supplementary questions. If you do like that, some hon. Members will not get any chance anywhere. I have to see all this in a balanced way.

[Translation]

SHRI BHAKTA CHARAN DAS: Sir I have given a notice. In my constituency, 300 people have died of diarrhoea. Besides my notice, it has also been telecast on TV.

[English]

MR. SPEAKER: Have I rejected your notice?

SHRI BHAKTA CHARAN DAS: I have given my notice at 10 o'clock. You are saying that it is not serious. It is a very serious matter.

MR. SPEAKER: Did I say that I will not allow you? Have I said it? The whole House is witness to it.

SHRI BHAKTA CHARAN DAS: You said that you have not received my notice.

MR. SPEAKER: Did I say that I will not allow you?

...(Interruptions)

MR. SPEAKER: You cannot behave like this.

...(Interruptions)

SHRI BHAKTA CHARAN DAS: You cannot ignore like this.

MR. SPEAKER: What kind of behaviour the hon. Member is indulging in? I have not said that I will not allow him.

...(Interruptions)

MR. SPEAKER: I have not said 'no' to you. I am saying half-an-hour time is still left. I am calling one by one. Can the House approve the behaviour of an hon. Member like this to the Chair? I have not said that I will not allow him.

...(Interruptions)

MR. SPEAKER: What is happening here?

SHRI BHAKTA CHARAN DAS: You are saying 'sit down'. More than two-hundred people have died.

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, you were kind enough to say that 54 more members will be allowed.

MR. SPEAKER: I am very sorry, this is not the way to behave. I deeply feel about it. This is not the way to behave. I am trying to be as accommodative as possible. Because of your behaviour like this I am not allowing you to speak today.

SHRI BHAKTA CHARAN DAS: I have not said anything wrong.

MR. SPEAKER: I am not allowing you to speak today because of your behaviour. It is a condemnable behaviour.

SHRI S. BANGARAPPA: Sir, we share your feeling. The whole House shares your feeling.

MR. SPEAKER: I deeply feel about it. Shri Bangarappa, do not open this question again.

SHRI S. BANGARAPPA: Sir, we are very sorry. But, Sir, he has a point that about 250 people have died in his constituency.

MR. SPEAKER: Shri Bangarappa, you close it now. Please sit down. You do not have to open it up again.

SHRI CHANDRA SHEKHAR (Balija): Mr. Speaker, I am very sorry. Is it for the first time that an hon. Member has lost his temper? Many a time, the hon. Members have lost their tempers in worst form. But you have never condemned anybody's behavior. ... (Interruptions)

MR. SPEAKER: I have not denied anybody. I am saying that I will be calling one by one. Shri Chandra Shekhar, I am sorry to say that if you do not want me, I can resign just now. I do not want this post at all.

SHRI CHANDRA SHEKHAR: I am also sorry.

MR. SPEAKER: I am very sorry, I am least interested in this job. What is this?

...(Interruptions)

SHRI CHANDRA SHEKHAR: Who wants this post?

MR. SPEAKER: I am sorry, Shri Chandra Shekhar, I do not expect such a behaviour. I am making it very clear. I am trying to accommodate as many hon. Members as possible. I have already said it. I am very sorry to say that I do not want such things.

SHRI S. BANGARAPPA: Sir, we share your feelings. We are with the Chair. When we have got respect for the Chair, we also have respect for senior Members like Shri Chandra Shekhar. Sir, please do not take it so seriously ... (Interruptions)

SHRI SAT MAHAJAN (Kangra): Hon. Speaker, Sir, I am sorry about what has happened just now in the House. Sir, you are one of the most impartial Speakers, I have ever seen in my life. At least, I apologise to you for what has happened.

MR. SPEAKER: You do not have to say that.

SHRI SAT MAHAJAN: Sir, Himachal Pradesh is a beautiful State. For the last two consecutive years rains have ruined and damaged it. Last year, we lost Rs. 500 crore because of rains. We also lost 114 lives; more than 5,000 cattle perished and 25,000 houses collapsed last year but we got a relief of only Rs. 18 crores. This is very sad. There should have been some magnanimity.